

I.S.D./S.T.D. Booths in Maharashtra

3671. DR. GUNWANT RAMBHAU SARODE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the details of I.S.D./ S.T.D. booths functioning in Jalgaon district of Maharashtra;

(b) the number of booths started during 1991-92; and

(c) the number of new booths likely to be started during the current year?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) to (c). The information is being collected and will be laid on the Table of the House.

[English]

Public Sector Undertakings

3672. PROF. UMMAREDDY VENKATESWARLU:
SHRI M.V. V.S. MURTHI:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of public sector undertaking functioning under your Ministry;

(b) whether these units are incurring losses;

(c) if so, the details thereof, unit-wise; and

(d) the steps taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) There are two public sector undertakings functioning under the Ministry of Food Processing Industries, viz. Modern Food Industries (India) Limited (MFIL) and North Eastern Regional Agricultural Marketing Corporation Limited (NERAMAC).

(b) and (c). While Modern Food Industries (I) Ltd. incurred losses during the years 1988-89 to 1991-92. NERAMAC incurred losses during the years 1985-86 to 1991-92. However, MFIL in the current year is making profits. The year-wise details of losses are as under:-

Year	MFIL	NERAMAC
	(Rs. in lakhs)	
1985-86	-	12.64
1986-87	-	15.90
1987-88	-	33.04
1988-89	68.16	145.50
1989-90	50.61	210.26
1990-91	256.64	128.18
1991-92	302.34	135.55

Unaudited

(d) The Government has entered into a Memorandum of Understanding with MFIL for the first time for the year 1992-93 laying down targets. Periodic review meetings are taken by the Ministry to ensure achievement of the goals and implementation of remedial measures suggested.

As a result of these steps taken, there is a turn around in its operations during the current year. The company has made a profit of Rs. 154 lakhs during the period April, 1992 to December, 1992 as against the loss of Rs. 219 lakhs in the corresponding period of the last year.

Since the performance of NERAMAC is unsatisfactory, the Government has taken a decision to transfer the Fruit Juice Concentrate Plant at Nalkata of NERAMAC to Government of Tripura and if this does not materialise, to enter into a joint venture or offer the unit for complete privatisation. In the meanwhile, steps have been initiated to revitalise the plant by diversifying its activities.

[*Translation*]

Equipments out of Order

3673. SHRI KASHIRAM RANA: Will the Minister of CIVIL AVIATION & TOURISM be pleased to state:

(a) whether a large number of Government aircraft and equipment's are lying out of order since long;

(b) if so, the details thereof and the reasons therefor;

(c) whether several pilots had refused to fly the aircraft because equipments were lying out of order; and

(d) if so, the number of incidents which took place on account of this during each of

the last three years?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b). Out of 164 Government aircraft on the Civil Register, 72 have valid Certificate of Airworthiness. The reasons for un-serviceability of the remaining 92 aircraft generally are non-availability of spares un-economic repairs costs, lack of qualified manpower to undertake repair shortage of funds etc.

(c) Since the un-serviceable aircraft have no valid certificate of Airworthiness, the question of these being flown by pilots does not arise.

(d) No incident has taken place due to un-serviceability of the aircraft.

[*English*]

Development of Tourist Circuits and Destinations in Assam

3674. SHRI KIRIP CHALIHA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any Action Plan to develop the tourist circuits and destinations in Assam; and

(b) if so, the details thereof?

THE MINISTER FOR CIVIL AVIATION AND TOURISM: (SHRI GHULAM NABI AZAD) (a) and (b). The development of tourist circuits and destinations is primarily the responsibility of the concerned State Governments. However, the Central Government extends financial assistance on the basis of specific proposals received from the State Governments dependent upon their merit, inter-se priority and availability of funds.

Kamakhya in Guwahati has been iden-